

HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 31.10.2021

Cases	Total pendency at the beginning of October, 2021 (Civil-Criminal)	Institution during the month of October, 2021 (Civil - Criminal)	Total disposal during the month of October, 2021 (Civil- Criminal)	Pendency at the end of October, 2021 (Civil- Criminal)
1. WRIT PETITION	98 02	04 --	07 --	95 02
2. APPEAL	24 20	01 --	01 01	24 19
3. RSA	16 --	-- --	01 --	15 --
4. FAO	04 --	-- --	-- --	04 --
5. CONTEMPT	02 --	-- --	01 --	01 --
6. MISC.CASES	-- 03	02 02	02 01	-- 04
7. MISC.APPEAL	-- --	-- --	-- --	-- --
8. SUO MOTU TRANSFER PETITION	-- --	-- --	-- --	-- --
9. TRANSFER PETITION	-- --	-- --	-- --	-- --
10. BAIL APPLICATION	-- --	-- 01	-- 01	-- --
11. MAC APPEAL	13 --	-- --	-- --	13 --
12. REVIEW	01 --	01 --	01 --	01 --
13. REVISION	03 09	01 --	-- --	04 09
14. MAT APPEAL	01 --	-- --	-- --	01 --
15. REVISION U/S 19 OF THE (FAM CT.)	-- --	-- --	-- --	-- --
16. LEAVE PETITION	-- --	-- --	-- --	-- --
17. ARBITRATION PETITION/APPEAL	06 --	01 --	-- --	07 --
18. S.A.O.	-- --	-- --	-- --	-- --
19. REFERENCE	-- --	-- --	-- --	-- --
20. C.O.	03 --	-- --	-- --	03 --
21. TAX APPEAL	02 --	-- --	-- --	02 --
22. Ex.P.	-- --	-- --	-- --	-- --
23. SP.APPEAL	-- --	-- --	-- --	-- --
GRAND TOTAL	173 34	10 03	13 03	170 34

Prepared by:
Assistant Registrar
High Court of Sikkim
Gangtok

DEPUTY REGISTRAR (Judl.)
High Court of Sikkim
Gangtok